

**Life Insurance Corporation of India class III and class IV employees (Promotion) (Amendment) Rules, 1991. Notifications under Banking Companies (Acquisition and transfer of undertakings) Act, 1970 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): I beg to lay on the Table—

- (1) A copy of the Life Insurance Corporation of India Class III and Class IV employees (Promotion) (Amendment) Rules, 1991 (Hindi and English versions) published in Notification No. G.S.R. 229(E) in Gazette of India dated the 23rd April, 1991 under sub-section (3) of section 48 of the Life Insurance Corporation Act, 1956.

[Placed in Library. See No. LT-138/91]

- (2) A copy of the Notification No. 2/19/89-NS.II (Hindi and English versions) published in Gazette of India dated the 23rd April, 1991 making certain amendments to Notification No. 2/19/89-NS.II dated the 12th December, 1990.

[Placed in Library. See No. LT-139/91]

- (3) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970:—

(i) The Syndicate Bank Officer Employees' (Conduct) (Amendment) Regulations, 1989 published in Notification No. 1126/S/0090/PD/IRD(O) in Gazette of India dated the 16th December, 1989.

(ii) Notification No. 75/AS 0090/KVOSP(A) publish-

ed in Gazette of India dated the 16th February, 1991 containing corrigendum to the Hindi version of the Notification No. 50 dated the 15th December, 1989.

(iii) The Union Bank of India Officer Employees' (Conduct) Amendment Regulations, 1990 published in Notification No. CO/IRD/1193/90 dated the 10th March, 1990.

(iv) The United Bank of India Officer Employees' (Conduct) (Amendment) Regulations, 1989 published in Notification No. 2/90 dated the 6th April, 1991.

[Placed in Library. See No. LT-140/91]

- (4) A copy of the Vijaya Bank Officer Employees' (Conduct) First Amendment Regulations, 1990 (Hindi and English versions) published in Notification No. 1377 in Gazette of India dated the 18th August, 1990 under sub-section (4) of section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1980.

[Placed in Library. See No. LT-141/91]

- (5) A copy of the Annual Report (Hindi and English versions) of the Deposit Insurance and Credit Guarantee Corporation, Bombay, for the year 1990-91 along with Audited Accounts under sub-section (2) of section 32 of the Deposit Insurance and Credit Guarantee Corporation Act, 1961.

[Placed in Library. See No. LT-142/91]

- (6) A copy each of the following Annual Reports (Hindi and English versions):—

(i) Report of the Aligarh Gramin Bank, Aligarh, for the

Year ended the 31st March, 1991 together with the Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT-143/91]

- (ii) Report of the Jamuna Gramin Bank, Agra, for the year ended the 31st March, 1991 together with Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT-144/91]

- (iii) Report of the Valsad Dangs Gramin Bank, Valsad, for the year ended the 31st March, 1991 together with the Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT-145/91]

- (iv) Report of the Bhagirath Gramin Bank, Sitapur, for the year ended the 31st March, 1991 together with Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT-146/91]

- (v) Report of the Bikaner Kshetriya Gramin Bank, Bikaner, for the year ended the 31st March, 1991 together with the Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT-147/91]

- (vi) Report of the Thane Gramin Bank, Thane, for the year ended the 31st March, 1991 together with Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT-148/91]

- (vii) Report of the Vidur Gramin Bank, Bijnor, for the year ended the 31st March, 1991 together with the Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT-149/91]

- (viii) Report of the Sultanpur Kshetriya Gramin Bank, Sultanpur, for the year ended the 31st March, 1991 together with Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT-150/91]

- (ix) Report of the Yavatmal Gramin Bank, Yavatmal, for the year ended the 31st March, 1991 together with Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT-151/91]

- (x) Report of the Chhatrasal Gramin Bank, Orari, for the year ended the 31st March, 1991 together with Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT-152/91]

- (xi) Report of the Etah Gramin Bank, Etah, for the year ended the 31st March, 1991 together with Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT-153/91]

- (xii) Report of the Sri Rama Grameena Bank, Nizamabad, for the year ended the 31st March, 1991 together with Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT-154/91]

- (xiii) Report of the Sabarkantha Gandhinagar Gramin Bank, Himatnagar, for the year ended the 31st March, 1991 together with Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT-155/91]

- (xiv) Report of the Faizabad Kshetriya Gramin Bank, Faizabad, for the year ended the 31st March, 1991, together with Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT-156/91]

- (xv) Report of the Gurdaspur Amritsar Kshetriya Gramin Vikas Bank, Gurdaspur, for the year ended the 31st March, 1991 together with Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT-157/91]

- (xvi) Report of the Chitradurga Gramin Bank, Chitradurga, for the year ended the 31st March, 1991 together with Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT-158/91]

- (xvii) Report of the Murshidabad Gramin Bank, Berhampore, for the year ended the 31st March, 1991 together with Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT-159/91]

- (xviii) Report of the Mandla Balaghat Kshetriya Gramin Bank, Mandla, for the year ended the 31st March, 1991 together with

Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT-160/91]

- (xix) Report of the Hissar Sirsa Kshetriya Gramin Bank, Hissar, for the year ended the 31st March, 1991 together with Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT-161/91]

- (xx) Report of the Mewar Aanchalik Gramin Bank, Udaipur, for the year ended the 31st March, 1991 together with Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT-162/91]

- (xxi) Report of the Dungarpur Banswara Kshetriya Gramin Bank, Dungarpur, for the year ended the 31st March, 1991 together with Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT-163/91]

- (xxii) Report of the Surat Bharuch Gramin Bank, Bharuch, for the year ended the 31st March, 1991 together with Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT-164/91]

- (xxiii) Report of the Muzaffarnagar Kshetriya Gramin Bank, Muzaffarnagar, for the year ended the 31st March, 1991 together with Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT-165/91]

- (7) A copy each of the following Reports (Hindi and English

versions) under Article 151(1) of the Constitution:—

- (i) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1990 (No. 9 of 1991)—Union Government (Defence Services—Air Force and Navy).

[Placed in Library. See No. LT-166/91]

- (ii) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1990 (No. 4 of 1991)—Union Government (Revenue Receipts—Indirect Taxes).

[Placed in Library. See No. LT-167/91]

- (iii) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1990 (No. 7 of 1991)—Union Government (Posts and Telecommunications).

[Placed in Library. See No. LT-168/91]

Notifications under Customs Act, 1962 regarding revised rate of exchange etc.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI RAMESHWAR THAKUR):

I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:—

- (i) S.O. 88(E) published in Gazette of India dated the 11th February, 1991 together with an explanatory memorandum regarding revised rate of exchange for conversion of Danish Kroners, Dutch Guilders, Norwegian Kroners and Swedish Kroners into Indian Currency or vice-versa.

- (ii) S.O. 89(E) published in Gazette of India dated the 13th February, 1991 together with an explanatory memorandum regarding revised rate of exchange for conversion of Austrian Schillings into Indian Currency or vice-versa.

- (iii) S.O. 101(E) published in Gazette of India dated the 14th February, 1991 together with an explanatory memorandum regarding revised rate of exchange for conversion of Belgian Francs into Indian Currency or vice-versa.

- (iv) S.O. 128(E) published in Gazette of India dated the 25th February, 1991 together with an explanatory memorandum regarding revised rate of exchange for conversion of Singapore Dollars into Indian Currency or vice-versa.

- (v) G.S.R. 65(E) published in Gazette of India dated the 13th February, 1991 together with an explanatory memorandum regarding revised rate of exchange for conversion of Russian Rouble into Indian Currency or vice-versa.

- (vi) S.O. 144(E) published in Gazette of India dated the 27th February, 1991 together with an explanatory memorandum regarding revised rate of exchange for conversion of Australian Dollars into Indian Currency or vice-versa.

- (vii) S.O. 154(E) published in Gazette of India dated the 4th March, 1991 together with an explanatory memorandum regarding revised rate of exchange for conversion of Canadian Dollars into Indian Currency or vice-versa.

- (viii) S.O. 157(E) published in Gazette of India dated the 7th March, 1991 together with an explanatory memorandum regarding revised rate of exchange